


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In partial modification to this office order No. 16021-16046/F.1(3)/Gaz/24 dated 06.03.2024, Sh. Sunil Kumar Sharma, Additional Sessions Judge, West District, Tis Hazari Courts, Delhi, is hereby authorized to act as an Officiating Chairperson (IT & Digitization), Delhi District Courts and Centralized Computerization Committee, in place of Sh. Pawan Kumar Jain, an Officer of Delhi Higher Judicial Service, **till further order.**

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
6/3/24

**(SANJAY GARG-I)**

Principal District & Sessions Judge (HQs)  
Delhi

No. 16172 - 16202 F.1(3)/Gaz/2024

Dated 06 MAR 2024

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi./RACC.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Computer Branch, Central) with direction to pursue the matter with the said committee.
5. The AO(J)/Branch In-Charge, Vigilance Branch, Admn. Branch (I,II&III), Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. ~~The~~ Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. For uploading on LAYERS.

  
6/3/24

Principal District & Sessions Judge (HQs)  
Delhi